

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

12

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.782/252/HDB/2018
NAME OF THE COMPANY	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrars Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Adv.	9160001435	
for RoC			

**ORDER**

None present for Applicant.

Learned counsel Mr.T.Sujana Kumar Reddy present for  
RoC.

List the matter on 01.08.2018.

  
MEMBER JUDICIAL